

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-686/ND/2023

IN THE MATTER OF:
Bank of Maharashtra

...PETITIONER

Vs

Mr. Ravinder Pal Singh

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 06.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :Ms. Nitya Sharma, Adv.

ORDER

Ld. Counsel for the Petitioner is present and submitted that she has filed an application seeking certain rectification in the order dated 12.02.2024, however, the same is not listed today. In view of this, list the matter on **11.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)